

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:
PRESENT: MR. R. VARADHARAJAN
HON'BLE MEMBER(J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2019**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
ltd.**

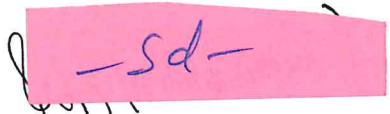
SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code of 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present for the Petitioner:	Ms. Medha Sachdeva,	Advocate	

Present for the Respondent: Mr. S. Baxy, (Proxy Counsel)

ORDER

It is being brought out by the both the parties that the matter has been part heard on 16.07.2019. list this matter before the Regular Bench on 5th September, 2019 at 2:00 p.m.


(R. Varadharajan)
Member (J)